

From

The District & Sessions Judge (HQs)
Tis Hazari Courts,
Delhi.

To

The Registrar General,
High Court of Delhi,
New Delhi.

No. 2616 /WV/RC/Gaz/2016

Dated : 26 DEC 2016

Sub : Detention of Additional Rent Controllers during Winter Vacations, 2016.

Sir,

I am to inform that the following Additional Rent Controllers in Central District, Tis Hazari Courts, Delhi are available during Winter Vacations, 2016 to look after the urgent work of Central District under the Delhi Rent Control Act, 1958 on the dates as mentioned below :

| S.No. | Name of Judicial Officers | Period of Detention |
|-------|---------------------------------------|---------------------------|
| 1 | Ms. Ekta Gauba, Ld. ARC | 27.12.2016 and 28.12.2016 |
| 2 | Ms. Namrita Aggarwal, Ld. CCJ-cum-ARC | 29.12.2016 and 30.12.2016 |
| 3 | Sh. Rajinder Kumar, Ld. ARC | 31.12.2016 |

Yours faithfully


(SUJATA KOHLI)

District & Sessions Judge (HQs)
(Officiating) Delhi

57506-529

No. _____ /WV/RC/Gaz/2016

Dated : 26 DEC 2016

Copy forwarded for information & necessary action to :

1. The Officers Concerned.
2. The Sr.AO(J)/AO(J), Admn. Branch (I, II & III) (Central), THC, Delhi with the direction to detain the required staff of the Judicial Officer as mentioned above during the Winter vacations, 2016.
3. The AO(J), Pool Car, THC, Delhi with the direction to detain the drivers of the above mentioned Judicial Officers, if such request is received.
4. The AO(J), Care Taking Branch (Central), THC, Delhi.
5. The Accounts Branch (Central), THC, Delhi.
6. The In-charge, Filing Section, Office of ACJ (Central), Facilitation Centre, THC, Delhi.
7. The PS/Reader to District & Sessions Judge (HQs), THC, Delhi.
8. The Secretary, Bar Association, all Court Complexes, New Delhi/Delhi.
9. The Website Committee (English/Hindi), THC, Delhi.


District & Sessions Judge (HQs)
(Officiating) Delhi